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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 13213/2022 & CM APPLs. 39980/2022, 43537/2022

SHIBU SOREN Petitioner

Through: Mr. Kapil Sibal & Mr. Arunabh

Chowdhury, Sr. Advocates with Mr. Krishnaraj Thaker, Ms. Pragya Baghel, Mr. Vaibhav Tomar & Ms. Aparajita Jamwal, Advocates.

(M:9971446628)

versus

LOKPAL OF INDIA & ANR. Respondents

Through: Mr. Tushar Mehta ld. SGI with Mr.

Apoorv Kurup & Mr. Ojaswa Pathak, Advs. for R-1. (M:

8800185864)

Mr. Atram NS Nadkarni, Senior Advocate with Mr. Rishi K. Awasthi, Mr. Piyush Vatsa, Ms. Ritu Arora & Mr. Rahul Kumar Gupta, Advs. for R-2. (M: 9891920235)

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% 13.04.2023

- 1. This hearing has been done through hybrid mode.
- 2. The matter is being adjourned at the request of Mr. Kapil Sibal, ld. Senior Counsel.
- 3. List on 22nd May, 2023.

PRATHIBA M. SINGH, J.

APRIL 13, 2023/dk/rp